

readily available. Information in regard to persons sent abroad who are sponsored by the Government of India is being collected and will be placed on the Table of the House.

(b) The Government have received no complaints in this regard.

(c) Two officers of the Indian Penicillin Factory have gone abroad for training under the World Health Organisation Fellowship. They may also go to the U.K. and U.S.A.

Information regarding private candidates is not available.

Sir, I would like to add that the Commerce and Industry Ministry is not primarily responsible for sending people abroad and therefore we have to get the information from the various Ministries. At the present moment the information we have got is neither precise nor even complete. That is why I have to plead for time.

**Shri H. N. Mukerjee:** Has the attention of the Government been drawn to certain reports which have appeared in the Press that Indian trainees in the United Kingdom and the U.S.A. do not usually have regular access to plants and factories?

**Shri T. T. Krishnamachari:** Sir, as I said, the primary responsibility is not of the Commerce and Industry Ministry. In any event, my attention has not been drawn to this fact, Sir.

#### PLACING COTTON ON O.G.L.

\*1129. **Shri K. P. Sinha:** (a) Will the Minister of Commerce and Industry be pleased to state whether it is a fact that the Import Advisory Council has recommended for placing cotton on the Open General Licence?

(b) Has the recommendation been accepted by Government?

(c) Since when did it come into operation?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**  
(a) No.

(b) and (c). Does not arise.

**Shri K. G. Deshmukh:** May I know, Sir, the total quantity of the import of cotton for the current year and the countries from which this cotton is imported?

**Mr. Deputy-Speaker:** The hon. Member may write to the Minister and get the information.

#### FRESH TRADE TALK WITH PAKISTAN

\*1131. **Shri K. P. Sinha:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Government of India entered into a fresh trade talk with the Government of Pakistan; and

(b) the important points over which the two Governments agreed?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):**  
(a) Yes, Sir.

(b) Attention is invited to the Joint Press Communiques released by the Leaders of the Indian and the Pakistan Trade Delegations on the 19th and 20th March 1953, copies of which are laid on the Table of the House. [See Appendix VIII, annexure No. 6.]

#### WRITTEN ANSWERS TO QUESTIONS

##### DEVELOPMENT PLANS FOR BACKWARD AREAS

\*24. **Shri Bheekha Bhal:** (a) Will the Minister of Planning be pleased to state whether Government have ever considered the backward areas in different States of India for development plans?

(b) If so, what are those plans?

(c) Is the selection of areas for different types of development made by the State Government or the Central Government?

(d) What is the criterion for selection of areas for development plans?

(e) What is the basis on which priorities for development plans are decided?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) It is understood that the Member is referring to scheduled and tribal areas. The reply is in affirmative.

(b) Development programmes costing about Rs. 11 crores in five years have been included in different State Plans. Provision has also been made for Central grants-in-aid under Article 275(1) for financing additional development programmes costing Rs. 12 crores during the period of the Plan. These additional programmes are formulated from year to year by the State Governments and are approved and sanctioned by the Central Government. They have not yet been integrated with the State Plans. Further, a sum of Rs. 3 crores